

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01-04-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/633/2020  
NAME OF THE PETITIONER : Vijay Kumar Bhojani  
NAME OF THE RESPONDENTS : Ravindranath GE Medical associates Pvt Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

(17)

[IBA/633/2020]

**ORDER**

Ld. Counsel Mr. B. Sarath Babu for the Applicant is present.

Counsel for the Applicant has filed memo of compromise on 01.04.2021 in S.R. No.1755 seeking permission to withdraw this application since the matter has been settled.

Accordingly, this IBA/633/2020 stands **dismissed as withdrawn.**

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs